

and the remaining vacancies will be filled up shortly.

(b) Confirmation of quasi-permanent officers depends on (i) their fitness for confirmation as assessed by the Departmental Promotion Committee, (ii) availability of permanent vacancies when their turn for confirmation comes, and (iii) in the case of quasi-permanent officers working outside their Cadre, on their willingness to revert to the cadre.

According to existing orders, confirmations are to be effected on the basis of seniority subject to the exclusion of the unfit.

Canadian Assistance under Colombo Plan

3500. Shri Ajit Singh Sarhadi: Will the Minister of Finance be pleased to state what are the items on which the grant of £25 million of capital assistance from Canada under Colombo Plan in 1960-61 is expended?

The Minister of Finance (Shri Morarji Desai): Out of \$25 million authorised by Canada under the 1960-61 Colombo Plan programme, \$22.8 million has been allocated as follows:

	\$(Million)
(i) Wheat	7.0
(ii) Non-ferrous metals	11.7
(iii) Kundah Project (Third Stage)	3.5
(iv) Canada-India Reactor	0.6
TOTAL :	22.8

The projects to be covered by the balance of \$2.2 million are under negotiation with the Canadian authorities.

Bhilai Steel Plant

3501. Shri Ajit Singh Sarhadi: Will the Minister of Steel, Mines and Fuel be pleased to state how does the cost account of production in Bhilai Plant compare with other units in the country both in the Public and Private Sectors?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): The three steel plants in the public sector are in the early stages of production. It is premature, therefore, to have a realistic assessment of the cost of production of these plants at this stage or to have a comparative study of their costs with other units in the country.

Girls' Hostels

3502. Shrimati Maimoona Sultan: Will the Minister of Education be pleased to state:

(a) whether the State Governments and Union Territory Administrations were asked recently to forward the applications from some educational institutions (middle or secondary schools) for construction of girl students' hostels;

(b) if so, whether they have since forwarded the applications called for; and

(c) whether decisions have been taken thereon?

The Minister of Education (Dr. K. L. Shrimall): (a) Yes Sir, the State Governments were asked in August, 1960 to forward the applications of five institutions managed by State Governments/Voluntary Organisations. The scheme was not extended to the Union Territories as it would not be possible for them to meet the entire cost within their area budget for the year, as required.

(b) Applications have been received from all the State Governments.